

MR. SPEAKER: The matter will be referred to the Privileges Committee.

The question is:

"That this matter be referred to the Committee of Privileges with instructions to report before the end of the next session."

The motion was adopted.

MR. SPEAKER: The other motions do not arise.

12.37 hrs.

PAPERS LAID ON THE TABLE

MILD STEEL TUBES (QUALITY CONTROL) ORDER, 1978

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): I beg to lay on the Table a copy of the Mild Steel Tubes (excluding seamless tubes and tubes according to API specifications) (Quality Control) Order, 1978 (Hindi and English versions) published in Notification No. G.S.R. 374 (E) in Gazette of India dated the 18th July, 1978, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [*Placed in Library. See No. LT-2644/78*].

ANNUAL ACCOUNTS OF COCHIN PORT TRUST FOR 1976-77

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): I beg to re-lay** on the Table a copy of the Annual Accounts (Hindi and English versions) of the Cochin Port Trust for the year 1976-77 and the Audit Report thereon under sub-section (2) of section 103 of the Major Port Trusts Act, 1963. [*Placed in Library. See No. LT-2122/78*].

SIKH GURDWARAS BOARD EVICTION (AMENDMENT) RULES, 1978

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): I beg to lay on the Table a copy of the Sikh Gurdwaras Board Election (Amendment) Rules, 1978 (Hindi and English versions) published in Notification No. G.S.R. 382(E) in Gazette of India dated the 28th July, 1978, under sub-section (3) of section 146 of the Sikh Gurdwaras Act, 1925. [*Placed in Library. See No. LT-2645/78*].

NAVY (PENSION) FIRST AMENDMENT REGULATIONS, 1978

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (PROF. SHER SINGH): I beg to lay on the Table a copy of the Navy (Pension) First Amendment Regulations, 1978 (Hindi and English versions) published in Notification No. S.R.O. 236 in Gazette of India dated the 5th August, 1978, under section 185 of the Navy Act, 1957. [*Placed in Library. See No. LT-2646/78*].

NOTIFICATIONS UNDER CUSTOMS ACT, 1962 AND CENTRAL EXCISE RULES, 1944 AND A STATEMENT

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGRAWAL): I beg to lay:

(1) A copy of Notification No. 160/78-Customs (Hindi and English versions) published in Gazette of India dated the 16th August, 1978 together with an explanatory memorandum regarding exemption from Customs Duty on copper wirebars (produced out of copper reverts which will be sent out of India for conversion) under section 159 of the Customs Act, 1962. [*Placed in Library. See No. LT-2647/78*].

**The papers were previously laid on the Table on the 19th April, 1978.